

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 85 of 2015

Dated: 29th August, 2017

In the matter of:

NTPC Ltd.	...	Appellant(s)
Vs.		
West Bengal State Electricity Distribution Co. Ltd. & Ors.	...	Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **01.11.2017.**

PPS/ Court Master